

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3160
TO BE ANSWERED ON 05th DECEMBER, 2016

FTA NEGOTIATIONS

3160. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the European Union (EU) has expressed willingness to re-engage with India on negotiations regarding the proposed Free Trade Agreement with investment protection pact;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) the details of the countries with whom India is having FTA with or without any conditions, country-wise; and
- (d) the extent to which those countries are properly following the conditions laid down by the Government?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- (a) & (b) Yes Madam. The European Union (EU) has expressed willingness to re-engage with India in India-EU Broad based Bilateral Trade and Investment Agreement (BTIA) negotiations subject to certain conditions. India is willing to resume the negotiations without any pre conditions and awaiting a response from the EU side. India is committed to an early and balanced outcome of the India-EU BTIA negotiations.
- (c) The details of the Free Trade Agreements (FTAs) entered into by India is as per Annexure.
- (d) The FTA partners are bound to comply with the provisions of the agreement.

FTAs already in force

SN	Name of the Agreement	Countries
1	India - Sri Lanka Free Trade Agreement (FTA)	Sri Lanka
2	Agreement on South Asian Free Trade Area (SAFTA)	India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, the Maldives and Afghanistan
3	Revised Agreement of Cooperation between Government of India and Nepal to control unauthorized trade	Nepal
4	India - Bhutan Agreement on Trade Commerce and Transit	Bhutan
5	India - Thailand Free Trade Agreement - Early Harvest Scheme (EHS)	Thailand
6	India - Singapore Comprehensive Economic Cooperation Agreement (CECA)	Singapore
7	India - Association of Southeast Asian Nations (ASEAN)-Comprehensive Economic Cooperation Agreement (CECA) - Trade in Goods, Services and Investment Agreement	Brunei, Cambodia, Indonesia, Laos, Malaysia, Myanmar, Philippines, Singapore, Thailand and Vietnam
8	India - South Korea Comprehensive Economic Partnership Agreement (CEPA)	South Korea
9	India - Japan Comprehensive Economic Partnership Agreement (CEPA)	Japan
10	India - Malaysia Comprehensive Economic Cooperation Agreement (CECA)	Malaysia